IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 623
03/252/ND/2023

IN THE MATTER OF:
Deputy Commissioner of Income Tax,
Circle 7(1), New Delhi **...APPELLANT**

Vs.

ROC, Delhi and Ors. (M/s. Detroit
Traders Pvt. Ltd.) **...RESPONDENT**

Section
U/s 252 **Order delivered on 01.02.2023**
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Income Tax Department **:**Adv Puneet Rai along with Adv Nikhil Jain
For the RoC **:**Mr. Ssaurabh Indura, Company Prosecutor

ORDER

Due to paucity of time, matter is adjourned to **27.02.2023.**

Sd/-
(COURT OFFICER)

(Anjula)